

any guidelines regarding maximum percentage of appointment of ad hoc teachers in Central Universities. However, as per UGC Regulations on Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010 teachers should be appointed on contract basis only when it is absolutely necessary and when the student-teacher ratio does not satisfy the laid down norms. In any case, the number of such appointments should not exceed 10% of the total number of faculty positions in a Central University.

UGC has informed that they do not maintain the data relating to appointment of *ad-hoc* teachers.

Violence in BHU

2399. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether incident of violence has taken place in Banaras Hindu University (BHU) during the third week of November, 2014;

(b) if so, the details thereof along with the details of students who have been injured;

(c) whether students who have been brutally beaten up were paid compensation;

(d) if not, the reasons therefor;

(e) whether Government has inquired into the incident of violence in BHU and has fixed responsibility for atrocities on students by university administration; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. Incident of violence took place in Banaras Hindu University (BHU) on 20.11.2014 and 21.11.2014. As informed by BHU, on 20.11.2014 some students protesting the process of election of Students' Council closed the main gate of the University and sat there on *dharma* bringing the traffic through the main gate to a standstill. When all efforts to persuade them failed, police force was used just to disperse them.

(c) and (d) Nature of injuries of the students who attended casualty OPD of the Hospital of the University was simple excepting the case of one student who was brought with lacerated cut injury scalp. Contrary to the rumours spread by some

people, no firing inflicting bullet injury took place inside BHU Campus. Two students were brought with fire arm injuries on 21.11.2014 out of whom one later expired; however, the place of the incident in their cases was outside BHU Campus. All the injured students brought to the hospital of the University were given treatment free of cost.

(e) and (f) No, Sir. However, the University has constituted a one man Inquiry Committee headed by a former judge of Allahabad High Court to look into the entire incident.

Cases of food poisoning under mid-day meal scheme

2400. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the death toll of children have increased due to food poisoning under the mid day meal scheme;

(b) if so, how many deaths have been registered in the last three years;

(c) the details thereof, State-wise, and

(d) the details of remedies initiated?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) No, Sir. After the unfortunate tragic incident in Bihar on 16th July, 2013, in which 23 children died after taking mid-day meals at Navsarjit Government Primary School, Gandaman, Block Masrakh, District Chhapra, Bihar, no other case of deaths have been reported by any State/UT due to food poisoning in mid-day meal. The Ministry of Human Resource Development has issued detailed guidelines on 22nd July, 2013 regarding safety, quality, hygiene and testing of meals to all State Governments/UTs.

Increase in private professional institutions

2401. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the number of private professional institutions are surpassing Government and Government aided professional institutions;

(b) if so, the reasons therefor;

(c) the data of private and Government professional institutions, State-wise;

(d) whether Government intends to increase the number of Government and Government aided professional institutions; and